COURT NO. 31

THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE (1):- ALL WRIT AND CIVIL MATTERS MENTIONS ARE PERMITTED ONLY ON EVERY MONDAY AT 10:30 AM.

NOTE(2):- ALL CIVIL MATTERS WILL BE TAKEN UP ON EVERY THURSDAY.

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
SPECIALLY IDENTIFIED CASES					
1	WP/22521/2024 IA 1/2024 Suspension Petition	PASUPLUETI VENKATA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	RAMESH BABU TATAPUDI	GP FOR SERVICES II KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG)	WEST GODAVARI
2	WP/22630/2024 IA 1/2024 Direction Petition	V KIRAN KUMAR Vs THE STATE OF AP	A RAJENDRA BABU	GP FOR SERVICES I M M S NAGARJUNA PRASAD	SPS NELLORE
3	WP/22763/2024 IA 1/2024 Suspension Petition	T SESHA MUNI Vs THE STATE OF AP	S SYAMSUNDER RAO	GP FOR SERVICES IV	GUNTUR
4	WP/22794/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	YANAM BHASKAR Vs THE STATE OF ANDHRA PRADESH	GANGISETTI UMA SANKAR	GP FOR SERVICES I	GUNTUR
5	WP/22811/2024 IA 1/2024 Stay Petition IA 2/2024 Implead Petition IA 1/2025 Vacate Stay Petition	SUNKARI NAGA MANI Vs THE STATE OF ANDHRA PRADESH	GANGISETTI UMA SANKAR	GP FOR SERVICES I	PRAKASAM
6	WP/23111/2024 IA 1/2024 Direction Petition	GANDLURU VEERA MRUNALINI Vs THE STATE OF ANDHRA PRADESH	P LAKSHMANA RAO	GP FOR SERVICES I	YSR KADAPA
7	WP/23260/2024 IA 1/2024 Suspension Petition	G SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	K BHEEMA RAO	GP FOR SERVICES IV	SRIKAKULAM
8	WP/23291/2024 IA 1/2024 Suspension Petition	BUDDANTI ARUNA DEVI Vs THE STATE OF ANDHRA PRADESH	OMKAR D	GP FOR SERVICES I	KRISHNA
9	WP/23364/2024 IA 1/2024 Suspension Petition	P.KRISHNA MURTHY Vs THE STATE OF A.P	K AMRITH RAJ	GP FOR SERVICES IV	PRAKASAM
10	WP/23482/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	B.NAGARAJU Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM
11	WP/24105/2024 IA 1/2024 Suspension Petition	T.V. KISHORE Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR SERVICES IV GP FOR SERVICES I	WEST GODAVARI
12	WP/24862/2024 IA 1/2024 Direction Petition	G V U D MALLESWARI Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES III	PRAKASAM

13	WP/24921/2024 IA 1/2024 Suspension Petition	Y KIRAN KUMAR ALIAS Y KIRAN Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR SERVICES IV	GUNTUR
14	WP/25096/2024 IA 1/2024 Direction Petition	A MADHUSUDANA RAO Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR SERVICES II V S K RAMA RAO	KRISHNA
15	WP/25189/2024 IA 1/2024 Suspension Petition	E RAMA MOHAN Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR SERVICES I	ANANTAPUR
16	WP/25317/2024 IA 1/2024 Suspension Petition	V SURESH Vs THE STATE OF AP	CORPUS JURIS LAW PANEL LLP	GP FOR SERVICES II D V SASIDHAR	CHITTOOR
17	WP/25445/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	DANALA SURENDRA KUMAR Vs ASSISTANT GENERAL MANAGER	V S K RAMA RAO	RANGA SURYA PRAKASH RAO KOLA GP FOR SERVICES III	KRISHNA
18	WP/23372/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SMT S SUMANA PRIYA Vs THE STATE OF ANDHRA PRADESH	K SUBBA RAO	GP FOR SERVICES II GP FOR SERVICES II	CHITTOOR
19	WP/25527/2024 IA 1/2024 Direction Petition	K SREEDEVI Vs THE STATE OF AP	ARUN SHOWRI G	GP FOR SERVICES IV	VISAKHAPATNAM

ADMISSION (ROADS & BUILDINGS)

20	WP/3375/2023 IA 1/2023 Direction Petition IA 4/2023 Leave Petition IA 1/2024 Receive Docs Petition	R SRINIVASA MURTHY Vs THE STATE OF ANDHRA PRADESH	T KOTESWARA RAO	GP FOR SERVICES II MANOJ KUMAR BETHAPUDI GP FOR SERVICES II (AP)	KRISHNA

INTERLOCUTORY

21	WP/14643/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	K S VENKATA KRISHNA Vs THE CANARA BANK	V V N NARAYANA RAO	T B L MURTHY	EAST GODAVARI
22	WP/21967/2024	POTHARIANKA VENKATESWARA RAO Vs THE UNION OF INDIA	DEVARAM SRIHARI	T NIRANJAN Deputy Solicitor General of India	KRISHNA
23	WP/26964/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition IA 2/2026 Leave Petition	V RAJASEKHAR Vs UNION OF INDIA	KISHORE KUMAR KATARI	PALA KARTHI KIRAN V UMA DEVI	CHITTOOR

24.1,24.2 along with 24

24	WP/29568/2024 IA 1/2024 Suspension Petition IA 1/2026 Additional Material Petition IA 2/2026 Leave Petition	M KOTESWARA RAO Vs THE STATE OF AP	SAI MANOJ REDDY L	GP FOR SERVICES I V V SATISH	KRISHNA
24.1	WP/29738/2024 IA 1/2024	M KOTESWARA RAO Vs	SAI MANOJ REDDY L	GP FOR SERVICES I V V SATISH (SC for	KRISHNA

	Suspension Petition IA 1/2026 Additional Material Petition IA 2/2026 Leave Petition	THE STATE OF ANDHRA PRADESH		APEPDCL) V V SATISH	
24.2	WP/29855/2024 IA 1/2024 Suspension Petition IA 1/2026 Additional Material Petition IA 2/2026 Leave Petition	M KOTESWARA RAO Vs .THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR SERVICES I V V SATISH (SC for APEPDCL) V V SATISH	KRISHNA

FINAL HEARING

25.1 along with 25

25	WP/8727/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition IA 3/2024 Stay Petition	G. SHOWRAMMA Vs THE DISTRICT EDUCATIONAL OFFICER	POODATTU AMARENDER	GP FOR EDUCATION (AP) T V S KUMAR (NOTE)	YSR KADAPA
25.1	WP/18400/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Vacate Stay Petition	G. SHOWRAMMA Vs THE DISTRICT EDUCATIONAL OFFICER	POODATTU AMARENDER	GP FOR SERVICES III VALLEPU JAGADEESH GP FOR SCHOOL EDUCATION DEVI PRASAD MANGALAPURI	YSR KADAPA
26	WP/1521/2023 IA 1/2023 Direction Petition IA 2/2023 Implead Petition IA 3/2023 Direction Petition IA 1/2024 Leave Petition	Y PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES II NOOKA JAGANNADHAM K A NARASIMHAM GP FOR SERVICES II (AP)	VIZIANAGARAM
27	WP/5065/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	CHITIKELA JOGIRATNAM Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY) R4 UNSERVED,	VISAKHAPATNAM
28	WP/5347/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	DR P UGANDHAR Vs THE STATE OF AP	D VENKATA NARASIMHAM	GP FOR SERVICES III	SRIKAKULAM

29.1 along with 29

29	WP/7913/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 1/2026 Leave Petition	P.HARI KRISHNA Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR SERVICES I GP FOR SERVICES I (AP)	KURNOOL
29.1	WP/2197/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 1/2026 Leave Petition	P HARI KRISHNA Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR SERVICES I	KURNOOL
30	WP/9905/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	MRS. AKTHARI KHATUN Vs UNION OF INDIA	P VISESWAR RAO	M UMA DEVI (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
31	WP/11103/2023 IA 1/2023 Direction Petition IA 1/2024	A RAMESH KUMAR Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR SERVICES I GP FOR SERVICES I (AP)	GUNTUR

	Leave Petition				
32	WP/13184/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition	ILLURI UMASANKAR Vs THE GOVT OF AP	T V V KOTESWARA RAO	GP FOR SERVICES II GP FOR ENDOWMENTS (AP) N.V.V.D.HEMA LATHA VADDI NIMMAGADDA REVATHI PULIPATI RADHIKA	KRISHNA

33.1 along with 33

33	WP/13521/2023 IA 1/2023 Direction Petition	G S R MURTHY Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	G M SWAMULU	K SRINIVASA PRASAD SC For APSRTC (NOTE)	VISAKHAPATNAM
33.1	WP/21486/2008	G.S.R. MURTHY VSP DIST. Vs P.O. I.T. VSP DIST. & ANOTHER	G M SWAMULU	GP FOR LABOUR K SRINIVASA PRASAD SC For APSRTC ARUN KUMAR LATHKER(SC FOR APSRTC)	VISAKHAPATNAM

34.1,34.2,34.3,34.4,34.5,34.6,34.7,34.8,34.9,34.10,34.11,34.12 along with 34

34	WP/14593/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	S SAJID BASHA Vs THE STATE OF AP	SESHADRI GOALLA	GP FOR SERVICES III GP FOR SERVICES III GP FOR SERVICES I (C)	ANANTAPUR
34.1	WP/26098/2023 IA 1/2023 Direction Petition IA 1/2026 Direction Petition IA 4/2026 Direction Petition	D NAGESWARA RAO Vs THE STATE OF AP	M VISWANATH PRASAD	GP FOR SERVICES IV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
34.2	WP/30040/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition	K B HARINARAYANA CHARYULU Vs THE GOVERNMENT OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SERVICES III GP FOR SERVICES II	VISAKHAPATNAM
34.3	WP/30073/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition	B. GOVINDA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SCHOOL EDUCATION GP FOR SERVICES II	CHITTOOR
34.4	WP/31939/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	KUNDA NAGESH Vs THE STATE OF ANDHRA PRADESH	KRISHNANAND VADAKATTU	GP FOR SERVICES III GP FOR FINANCE PLANNING	YSR KADAPA
34.5	WP/32760/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition	CHINTAPALLI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES III	GUNTUR
34.6	WP/33096/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	J NARASIMHA RAO Vs THE GOVERNMENT OF AP	K SRINIVASA PRASAD	GP FOR SERVICES III (AP) GP FOR SERVICES II	SPS NELLORE
34.7	WP/658/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	YEDURU VASUDEVA REDDY Vs THE STATE OF AP	CHALLA SIVASANKAR	GP FOR SERVICES I GP FOR SERVICES II GP FOR SERVICES III	VISAKHAPATNAM
34.8	WP/12782/2024 IA 1/2024 Direction Petition	D K KOTILINGAM Vs THE STATE OF ANDHRA	V R REDDY KOVVURI	GP FOR SERVICES II GP FOR SERVICES I RAVI KUMAR	GUNTUR

		PRADESH		PONAKAMPALLI	
34.9	WP/16074/2024 IA 1/2024 Direction Petition	S.THIRUPAL REDDY Vs THE STATE OF A.P.	S GOPAL RAO	GP FOR SERVICES IV GP FOR SERVICES I B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	ANANTAPUR
34.10	WP/18693/2024 IA 1/2024 Direction Petition	M PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	EATHAKOTA VENKATA RAO	GP FOR SERVICES I GP FOR SERVICES I	GUNTUR
34.11	WP/22966/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 1/2026 Leave Petition	PENMETHSA ARUNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I VIVEK CHANDRA SEKHAR S GP FOR SERVICES II	VISAKHAPATNAM
34.12	WP/24984/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 1/2026 Leave Petition	MADIREDDY VENKATA SIVA NAGA PURUSHOTAM Vs THE STATE OF AP	M PITCHAIAH	GP FOR SERVICES IV GP FOR SERVICES I SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
35	WP/15571/2023 IA 1/2023 Suspension Petition	S A NARAYANA Vs THE STATE OF AP	P NARAHARI BABU	GP FOR SERVICES II ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
36	WP/21674/2023 IA 1/2023 Suspension Petition IA 1/2025 Leave Petition IA 1/2026 Leave Petition	SHAIK NAZEEMUDDIN Vs THE STATE OF AP	K V RAGHU VEER	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY) M S R CHANDRA MURTHY	PRAKASAM
37.1,37.2,37.3,37.4 along with 37					
37	WP/30740/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition	THUNGA SURESH BABU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I ADDL ADVOCATE GENERAL	ANANTAPUR
37.1	WP/3910/2024 IA 1/2024 Direction Petition	SALLA GIRIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	T VENU GOPAL	GP FOR SERVICES I (AP)	ANANTAPUR
37.2	WP/6873/2024 IA 1/2024 Direction Petition	MADHU SUDHAKAR ALA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I	KURNOOL
37.3	WP/9821/2024 IA 1/2024 Direction Petition	A IMRAN KHAN Vs THE STATE OF AP	SRINIVASA RAO NARRA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE GP FOR REVENUE	ANANTAPUR
37.4	WP/3505/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	TUNGA KAVYA SREE Vs THE STATE OF ANDHRA PRADESH	T VENU GOPAL	GP FOR SERVICES I	ANANTAPUR
38	WP/32573/2023 IA 1/2023 Suspension Petition IA 1/2026 Leave Petition	L. VENKATESWARA RAO Vs THE DEPUTY DIRECTOR	JESHTADI SUNIL KUMAR	GP FOR SOCIAL WELFARE GP FOR SERVICES I C SUMON GP FOR GENERAL ADMINISTRATION GP FOR SERVICES II	VISAKHAPATNAM

39.1,39.2,39.3,39.4,39.5,39.6,39.7,39.8,39.9,39.10,39.11,39.12,39.13,39.14,39.15,39.16,39.17,39.18,39.19,39.20,39.21 ,39.22,39.23,39.24,39.25,39.26,39.27,39.28 along with 39

39	WP/2146/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 RE OPEN PETITION	BUDDALA GOVINDA RAO Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES II R24 R26 R27 R39 UNSERVED, (C)	GUNTUR
39.1	WP/3506/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	OLESU PRAMEELA Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES I GP FOR SERVICES II	VISAKHAPATNAM
39.2	WP/4811/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	T VENKATA MADHU Vs THE STATE OF AP	VENKAT CHALLA	GP FOR SERVICES III GP FOR SERVICES III (AP)	WEST GODAVARI
39.3	WP/5548/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	T CHINNA RAO Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES II GP FOR SERVICES II	VISAKHAPATNAM
39.4	WP/5942/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	M SEETHARAMAIAH Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR SERVICES II P VENKATA RAO SC For APSRTC PENUMAKA VENKATA RAO ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	PRAKASAM
39.5	WP/9326/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Vacate Stay Petition	MALLAPALLI SREENIVASULU Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I GP FOR SERVICES II (AP)	ANANTAPUR
39.6	WP/13013/2023 IA 1/2023 Direction Petition	KATTA KUMARI Vs THE STATE OF ANDHRA PRADESH	VENKATESH KOSARAJU	GP FOR SERVICES I GP FOR SERVICES IV GP FOR SERVICES II	PRAKASAM
39.7	WP/13273/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	M. RAMANA Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES III GP FOR SERVICES III	VIZIANAGARAM
39.8	WP/15783/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	K KRISHNAPPA Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I	ANANTAPUR
39.9	WP/20224/2023 IA 1/2023 Injunction Petition	KAMBHA BHANUMURTHY Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR SOCIAL WELFARE	VISAKHAPATNAM
39.10	WP/28055/2023 IA 1/2023 Injunction Petition IA 2/2023 Direction Petition	DUDDU KRISHNA VENI Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR SERVICES II	VISAKHAPATNAM
39.11	WP/28146/2023 IA 1/2023 Injunction Petition IA 2/2023 Direction Petition	ADAPA NAGARATNAM Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR SERVICES II	VISAKHAPATNAM
39.12	WP/31343/2023	T NABI RASOOL	K V RAJENDRA PRASAD	GP FOR SERVICES IV	KURNOOL

	IA 1/2023 Direction Petition	Vs THE STATE OF AP		Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats B V APARNA LAKSHMI	
39.13	WP/32830/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	P KRISHNA NAIK Vs THE STATE OF AP	A VEERASWAMY	GP FOR SERVICES I GP FOR SERVICES II	KURNOOL
39.14	WP/4075/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition	NUKAPAI PRABHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	GP FOR SERVICES IV	EAST GODAVARI
39.15	WP/4499/2024 IA 1/2024 Direction Petition	POTHURAJU SRINAIAH Vs THE STATE OF ANDHRA PRADESH	M R TAGORE GP FOR FINANCE PLANNING	GP FOR SERVICES IV GP FOR SERVICES I	KRISHNA
39.16	WP/7950/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	KOMALIRABIYA Vs THE STATE OF ANDHRA PRADESH	CH NAGA MEHAR BABA	GP FOR MEDICAL HEALTH FW(AP) GP FOR SERVICES IV	ANANTAPUR
39.17	WP/9011/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition	VIJAYA KUMAR TENALI Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES IV CH NAGA MEHAR BABA	GUNTUR
39.18	WP/9833/2024 IA 1/2024 Direction Petition	KANDAVALLI HEMALATHA Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	GP FOR MEDICAL HEALTH FW(AP)	GUNTUR
39.19	WP/12807/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	K MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	P RAGHAVENDRA REDDY	GP FOR SERVICES I GP FOR SERVICES II	SPS NELLORE
39.20	WP/13596/2024 IA 1/2024 Direction Petition	ARIKONDA CHENNAIAH Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV GP FOR SERVICES I	PRAKASAM
39.21	WP/18109/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	V PADMANABHAM Vs THE STATE OF AP	G SIMHADRI	GP FOR SERVICES IV GP FOR SERVICES I POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
39.22	WP/25688/2024 IA 1/2024 Direction Petition	G YEDUKONDALU Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR SERVICES IV	GUNTUR
39.23	WP/27603/2024 IA 1/2024 Direction Petition	SETTY RAGHAVA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV GP FOR SERVICES I	PRAKASAM
39.24	WP/28086/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	GAVARA SATTI RAJU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM
39.25	WP/28087/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	SARIPILLI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM

39.26	WP/28689/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	GANTHAKORU PYDI RAJU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM
39.27	WP/28971/2024 IA 1/2024 Direction Petition	S NARAYANA SWAMI Vs STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES I GP FOR FINANCE PLANNING	CHITTOOR
39.28	WP/30770/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	K. GANGADARAPPA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES II GP FOR SERVICES II	ANANTAPUR
40	WP/3850/2024 IA 1/2024 Direction Petition	DKRS PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES III GP FOR HIGHER EDUCATION C VENKAIAH	WEST GODAVARI
41	WP/26874/2024 IA 1/2026 Leave Petition	M MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM
42	WP/29850/2023 IA 1/2023 Suspension Petition IA 1/2026 Leave Petition	K.PADMAJA Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR REVENUE GP FOR SERVICES I	KRISHNA

FOR HEARING

43	WP/24472/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	ANUMALA PREM KUMAR Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I M R TAGORE SAI SANJAY SURANENI	ANANTAPUR

COURT NO. 31

THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI

To be Heard on Tuesday The 24th day of November 2026 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
SPECIALLY IDENTIFIED CASES					
44	WP/7228/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	TIRUMALA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	RAM BABU DEVAVARAPU	GP FOR SERVICES II GP FOR ENDOWMENTS (AP) GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI
45.1,45.2,45.3,45.4 along with 45					
45	WP/15325/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	SHAIK AMEER BASHA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES IV	SPS NELLORE
45.1	WP/15796/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	SHAIK YESDANI BASHA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES IV	SPS NELLORE
45.2	WP/15875/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	P ARUNA Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES III (AP) GP FOR SERVICES IV	SPS NELLORE
45.3	WP/17649/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	G V SUBBA LAKSHMI Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES IV	SPS NELLORE
45.4	WP/17676/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	MOHAMMED HARISA BEGUM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES IV	SPS NELLORE
46	WP/16741/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	P KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES I GP FOR SERVICES I (AP)	CHITTOOR
47	WP/17613/2023 IA 1/2023 Direction Petition	GOLLU SATYANARAYANA Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES III K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
48	WP/29139/2023 IA 1/2023 Suspension Petition IA 1/2025 Vacate Stay Petition	K S VASULU Vs APSRTC	M PITCHAIAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) GP FOR SERVICES II	SPS NELLORE
ADMISSION (ENDOWMENTS)					
49	WP/18812/2023 IA 1/2023 Suspension Petition	EVVALA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR ENDOWMENTS D V SASIDHAR	WEST GODAVARI
ADMISSION (OTHER SUBJECTS)					
50	WP/857/2023 IA 1/2023 Direction Petition	PALADUGU BABURAO Vs THE STATE OF AP	CHUKKA KRANTHI KIRAN	GP FOR SERVICES I G R SUDHAKAR	GUNTUR
ADMISSION (CO-OP SOCIETIES)					

51	WP/17549/2024 IA 1/2024 Direction Petition	KOLAGANI PRAMEELA Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	GP FOR SERVICES I KOTI REDDY IDAMAKANTI Dr.MALLADI KOTESWARA RAO K N VIJAYA LAXMI	GUNTUR
52	WP/23673/2024 IA 1/2024 Direction Petition IA 2/2024 Additional Material Petition IA 1/2026 Condone Delay in Rep IA 2/2026 Leave Petition	MALLADI KAMESWARA SOMAYAJULU Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES II GP FOR COOPERATION SRINIVAS BASAVA BRAHMANANDA REDDY SOMASANI (SC for AP State Cooperative Bank)	EAST GODAVARI
53	WP/26392/2024 IA 1/2024 Suspension Petition	SRI MARAM REDDY VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR SERVICES II RAVI KUMAR C	PRAKASAM

ADMISSION (IRRIGATION)

54	WP/124/2024 IA 1/2024 Direction Petition	P. SHAHEDA BHANU Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR SERVICES III	PRAKASAM

ADMISSION (MEDICAL AND HEALTH)

55	WP/1380/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	DR. SURINENI USHA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES IV GP FOR SERVICES I R2 R3 R4 R5 R6 UNSERVED,	GUNTUR
56	WP/4259/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2026 Amendment Petition	K CHINNASUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR SERVICES IV SOORA VENKATA SAINATH	YSR KADAPA

ADMISSION (SOCIAL WELFARE)

57	WP/5290/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	VARUPULA UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	UMASANKAR LOKANADHAM	NOOKA JAGANNADHAM	VIZIANAGARAM
58	WP/6162/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	K JAYA RAJU Vs THE STATE OF ANDHRA PRADESH	UMASANKAR LOKANADHAM	GP FOR SERVICES II NOOKA JAGANNADHAM	WEST GODAVARI

ADMISSION (REVENUE)

59	WP/1614/2023 IA 1/2023 Suspension Petition IA 1/2026 Vacate Stay Petition	S MAHESH Vs THE STATE OF ANDHRA PRADESH	BANDI SRIHARI	GP FOR SERVICES I GP FOR SERVICES I	ANANTAPUR

ADMISSION (MUNICIPAL ADMN.)

60	WP/6044/2023 IA 1/2023 Suspension Petition	CH UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CHILAMKURTHI SATYA DEV NAIDU	GP FOR SERVICES IV	EAST GODAVARI
61	WP/12571/2023 IA 1/2023 Direction Petition	MALLELA RAVI Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR SERVICES IV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	KRISHNA

62.1 along with 62

62	WP/27616/2024 IA 1/2024 Direction Petition	GOLLA NAGAVENI Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR SERVICES IV B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	KURNOOL
62.1	WP/30483/2024 IA 1/2024 Direction Petition	GOLLA NAGAVENI Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR SERVICES IV B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore PUBLIC PROSECUTOR	KURNOOL

ADMISSION (UNIVERSITIES)

63.1 along with 63

63	WP/11058/2023 IA 1/2023 Direction Petition IA 1/2025 Suspension Petition IA 3/2026 Leave Petition	MEGAVATH RAVI Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES I KOTHA RAMA MOHAN RAO(SC FOR SVVUT) K R PRABHAKAR R CHANDRA REDDY	CHITTOOR
63.1	WP/22194/2023 IA 1/2023 Direction Petition	M KRISHNA NAIK Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES I KOTHA RAMA MOHAN RAO(SC FOR SVVUT) K RAMA RAO K R PRABHAKAR	CHITTOOR

ADMISSION (CENTRAL GOVT.)

64	WP/10420/2023 IA 1/2023 Stay Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition IA 1/2026 Miscellaneous Petition	MS. J. KARTHIGA Vs THE REGIONAL PROVIDENT FUND COMMISSIONER-II EPFO DISTRICT OFFICE	V V S N RAJU	T BALAJI(SC FOR EPFO) khader vali shaik SRINIVASA RAO NARRA	YSR KADAPA
65	WP/19525/2023 IA 1/2023 Suspension Petition	KANTIMAHANTI VENKATA SURYA NAGESWARA RAO Vs UNION OF INDIA	V V N NARAYANA RAO	JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.) HEMANTH KUMAR VENNA	VISAKHAPATNAM
66	WP/30170/2023 IA 1/2023 Direction Petition	M CHENNAPPA GOUD Vs THE UNION OF INDIA	M SIVA KUMAR	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL)	CHITTOOR
67	WP/30607/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	KUMILI CHANDRA SEKHARA RAO Vs UNION OF INDIA	M SRIKANTH	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) P BADRINATH	EAST GODAVARI

ADMISSION (Finance and Planning)

68	WP/23506/2023 IA 1/2023 Direction Petition	SHAIK SALMA JABEEN Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR SERVICES I GP FOR SERVICES IV K SWARNA SESHU	SPS NELLORE

ADMISSION (Labour Employment and Training)

69.1,69.2,69.3,69.4 along with 69

69	WP/67/2024 IA 1/2024 Suspension Petition	THE CHAIRMAN Vs THE CONTROLLING AUTHORITY	P SRI RAM	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) MANDALIKA KAVYA SUDHA	VISAKHAPATNAM
69.1	WP/32404/2023 IA 2/2023 Suspension Petition	THE CHAIRPERSON Vs THE CONTROLLING AUTHORITY	P SRI RAM	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) MANDALIKA KAVYA SUDHA	VISAKHAPATNAM

69.2	WP/32405/2023 IA 2/2023 Suspension Petition	THE CHAIRPERSON Vs THE CONTROLLING AUTHORITY	P SRI RAM	O UDAYA KUMAR (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
69.3	WP/32444/2023 IA 2/2023 Suspension Petition	THE CHAIRMAN Vs THE CONTROLLING AUTHORITY	P SRI RAM	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) MANDALIKA KAVYA SUDHA	VISAKHAPATNAM
69.4	WP/28/2024 IA 1/2024 Suspension Petition IA 1/2026 Amendment Petition	THE CHAIRPERSON Vs THE CONTROLLING AUTHORITY	P SRI RAM	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) MANDALIKA KAVYA SUDHA	VISAKHAPATNAM

INTERLOCUTORY

70	WP/25989/2023 IA 1/2023 Direction Petition IA 2/2023 Implead Petition IA 3/2023 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	TELUGU SWATHI Vs THE STATE OF AP	P VISESWAR RAO	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE V NITESH	SRIKAKULAM

FOR HEARING

71	WP/20127/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	PANCHAREDDY ROHINI KUMAR Vs THE TRANSMISSION CORPORATION OF AP LIMITED	KINTALI DHARMA RAO	V V SATISH (SC for APEPDCL)	SRIKAKULAM

FINAL HEARING

72	WP/4218/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Miscellaneous Petition	V SRINIVASULU REDDY Vs THE STATE OF AP	J SUDHEER	GP FOR SERVICES I K RAGHU VEER GP FOR SERVICES I (AP) PADMA RAO G S LAKKARAJU R3 R4 UNSERVED,	GUNTUR
73	WP/8821/2023 IA 1/2023 Stay Petition	HVS JYOTHI Vs UNION OF INDIA	D SATYAVATHI	T KOTESWARA RAO	VISAKHAPATNAM
74	WP/346/2024 IA 1/2024 Suspension Petition IA 2/2026 Amendment Petition	YELUBANDI SUIYA PRAKASARAO Vs THE STATE OF A P	MURALI BABU DOMA ARDITI VENKATA NAGA YASWANTH	GP FOR SERVICES I (AP)	WEST GODAVARI
75	WP/25513/2024 IA 1/2024-Suspension Petition IA 1/2026-Leave Petition	A SATYA VANI Vs THE STATE OF AP	SRINIVASA RAO MADIRAJU	GP FOR SERVICES IV	KRISHNA